

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 3998/2024

MADHYA PRADESH ROAD DEVELOPMENT CORPORATION

Appellant(s)

VERSUS

VINCENT DANIEL & ORS.

Respondent(s)

WITH

C.A. No. 4004/2024 (IV-C)

C.A. No. 4005/2024 (IV-C)

C.A. No. 4012/2024 (IV-C)

C.A. No. 4002/2024 (IV-C)

C.A. No. 4013/2024 (IV-C)

C.A. No. 4006/2024 (IV-C)

C.A. No. 3999/2024 (IV-C)

C.A. No. 4001/2024 (IV-C)

C.A. No. 4000/2024 (IV-C)

C.A. No. 4014/2024 (IV-C)

C.A. No. 4003/2024 (IV-C)

Date : 27-03-2025 These appeals were called on for pronouncement of Judgment today.

For Appellant(s) Mr. Harmeet Singh Ruprah, AOR
Mr. Sharath Nambiar, Adv.
Mr. Kanishk Sharma, Adv.
Mr. Paras Bajpai, Adv.

For Respondent(s) Mr. Raghvendra Kumar, AOR
Mr. Devvrat Singh, Adv.
Mr. Anand Kumar Dubey, Adv.

Mr. Randhir Kumar Ojha, AOR

Mr. Santosh Paul, Sr. Adv.
Mr. Sriharsh Nahush Bundela, AOR

Mr. Sanjiv Kumar Chaturvedi, Adv.
Mr. Akshay Kumar, Adv.
Mr. Vedant Mishra, Adv.
Ms. Aditi Rai, Adv.

Mr. Akshat Shrivastava, AOR
Mrs. Pooja Shrivastava, Adv.
Mr. Satvic Mathur, Adv.
Mr. Palash Pareek, Adv.
Mr. Vinod Prasad, Adv.

Hon'ble The Chief Justice pronounced the judgment of the Bench comprising his Lordship and Hon'ble Mr. Justice Sanjay Kumar.

The appeals are dismissed in terms of the signed reportable judgment placed on the file.

Pending application(s), if any, also stand disposed of.

(BABITA PANDEY)
AR-CUM-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR